CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Dr. Pramod Deo, Chairperson
- 2. Shri R.Krishnamoorthy, Member
- 3. Shri S.Jayaraman, Member
- 4. Shri V.S.Verma, Member

Petition No.104/2008

In the matter of

Approval of incentive based on availability of transmission system for the year 2007-08 for Southern Region.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon

..Petitioner

Vs

- 1. Karnataka Power Transmission Corporation Ltd., Bangalore
- 2. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
- 3. Kerala State Electricity Board, Thiruvananthapuram
- 4. Tamil Nadu Electricity Board, Chennai
- 5. Electricity Department, Govt. of Pondicherry, Pondicherry
- 6. Electricity Department, Govt. of Goa, Panaji

Respondents

The following were present:

- 1. Shri U.K.Tyagi, PGCIL
- 2. Shri V.V.Sharma, PGCIL
- 3. Shri A.K.Nagpal, PGCIL
- 4. Shri M.M.Mondal, PGCIL
- 5. Shri B.C.Pant. PGCIL
- 6. Shri R.Prasad, PGCIL
- 7. Shri Mohd. Mohsin, PGCIL

ORDER (DATE OF HEARING: 21.5.2009)

The petitioner seeks approval for incentive for the year 2007-08 for the transmission system in Southern Region, in terms of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2004 (hereinafter referred to as "the regulations").

- 2. Regulation 51 of the regulations provides that:
 - 51. Target Availability for recovery of full transmission charges:
 - (1) AC System: 98%
 - (2) HVDC bio-pole links and HVDC back-to-back stations: 95%

- 3. In terms of Note 1 below Regulation 51, recovery of fixed charges below the level of target availability is on pro rata basis and at zero availability no transmission charges are payable.
- 4. Clause (1) of regulation 60 of the regulations as amended inter-alia provides that,-
 - (1) The transmission licensee shall be entitled to incentive @ 1% of equity for each percentage point of increase in annual availability beyond the target availability prescribed under regulation 51, in accordance with the following formula:

Incentive=Equity x [Annual availability achieved –Target availability]/100

- (2) Incentive shall be shared by the long-term customers in the ratio of their average allotted transmission capacity for the year.
- 5. Member-Secretary, SPRC (earlier SREB) in his letter dated 12.5.2008 has certified the availability of the transmission system in the Southern Region and the interregional AC system, inter-regional HVDC system and bi-lateral assets during 2007-08 as under:

S.No.	Assets	Availability
1.	Intra-Regional AC system	99.59%
	AC transmission system of Southern Region	
2.	Intra-Regional HVDC system	92.26%
	HVDC Talcher-Kolar System	
3.	Inter-Regional AC system	
(i)	Ramagundam-Chandrapur (Bhadrawati) (SR-WR)	99.05%
(ii)	Jeypore-Gazuwaka Ckt I & II (SR-ER)	99.78%
4.	Inter-Regional HVDC system	
(i)	Bhadrawati back-to-back I & II (SR-WR)	99.94%
(ii)	Gazuwaka back-to-back I & II (SR-ER)	99.66%
5.	Bilateral Transmission System	
	Kayamkulam Transmission System (with KSEB)	99.80%

6. Based on the availability certified by Member-Secretary, SRPC, the petitioner has claimed incentive as under:

S.No.	Assets	Equity (Rs. in lakh)	Incentive (Rs. in lakh)
1.	Intra-Regional AC system	119871.99	1905.96
2.	Intra-Regional HVDC system	52001.94	0.00
	HVDC Talcher-Kolar		
3.	Inter-Regional AC system		
	Ramagundam-Chandrapur (Bhadrawati) (SR-WR)	1211.75	12.72
	Jeypore-Gazuwaka I & II (SR-ER)	2365.94	42.11
4.	Inter-Regional HVDC system		
	Bhadrawati back-to-back I & II (SR-WR)	3958.57	195.55
	Gazuwaka back-to-back I & II (SR-ER)	7575.05	353.00
5.	Bilateral Transmission System		
	Kayamkulam Transmission System (KSEB only)	2267.87	40.82
		189253.11	2550.17

- 7. Reply to the petition has been filed by Tamil Nadu Electricity Board.
- 8. The petitioner vide its affidavit dated 29.5.2009 has submitted that the equity of an inter-regional asset, namely, 50% FSC at Jeypore sub-station associated with 400 kV Jeypore-Gazuwaka D/C transmission line as approved vide order dated 19.5.2008 in Petition No. 103/2007 has not been claimed by the petitioner inadvertently. Therefore, 50% of equity as on 1.4.2007 as approved vide order dated 19.5.2008 has been considered for the purpose of incentive for the year 2007-08. On this account, incentive allowed for Jeypore-Gazuwaka transmission line exceeds that claimed by the petitioner.
- 9. Incentive has been worked out considering the availability as certified by the Member-Secretary, SRPC in the light of the above discussion. Based on the above, the petitioner shall be entitled to incentive as indicated hereunder:

S.No.	Assets	Equity (Rs. in lakh)	Incentive Amount (Rs. in lakh)
1.	Intra-Regional AC system	119872.00	1905.96
2.	Intra-Regional HVDC system	51833.85	0.00
	HVDC Talcher-Kolar		
3.	Inter-Regional AC system	4044.75	40.70
	Ramagundam-Chandrapur (Bhadrawati) (SR-WR)	1211.75	12.72
	Jeypore-Gazuwaka I & II (SR-ER)	2717.62	48.38
4.	Inter-Regional HVDC system		
	Bhadrawati back-to- back Pole-I & II (SR-WR)	3958.57	195.55
	Gazuwaka back-to-back PoleI & II (SR-ER)	7575.06	353.00
5.	Bilateral Transmission System	2267.07	40.00
	Kayamkulam Transmission System (KSEB only)	2267.87	40.82

- 10. The details of calculations in support of the incentive allowed are given in the Annexure attached.
- 11. There is disincentive in case of HVDC Talcher-Kolar, as. It is observed, its availability was below the normative availability of 95%. The petitioner shall make necessary adjustment of disincentive on this count.
- 12. The Commission in its order dated 29.9.2008, had provisionally allowed incentive of 80% of that claimed by the petitioner in this petition. The provisional incentive charges by the petitioner shall be adjusted against final incentive for the year 2007-08 approved by us in this order.
- 13. The incentive approved except that for Kayamkulam Transmission System shall be shared by the respondents, the beneficiaries in the Southern Region, in proportion of the transmission charges shared by them in the region. As regards the Kayamkulam

Transmission System, the entire incentive shall be borne by Kerala State Electricity Board.

14. This order disposes of Petition No. 104/2008.

Sd/- sd/- sd/- sd/- sd/- sd/- (V.S.VERMA) (S.JAYARAMAN) (R.KRISHNAMOORTHY) (DR. PRAMOD DEO) MEMBER MEMBER CHAIRPERSON

New Delhi dated the11th August 2009

ANNEXURE

NI.		1. SOUTHERN REG			L Book of	A		(Rs. in lakh)
Name of the Transmission System/ Line (1)		Petition No. for the period 2001- 04 & date of Tariff Order (2)	Date of commercial operation (3)	Equity as per order(4)	Period during the year (Year) (5)	Availability of the Transmission on System Elements of Southern Region (6)	Availability eligible for incentive (7)	Incentive amount (8)= (4)*(5)*(7)
Basic	RA REGIONAL AC SYSTEM Availability for Incentive							98.00%
calculat	RAMAGUNDUM I&II	130/2004 Order	Before	17541.21	1.00	99.59%	1.59%	278.91
	(INCL.ICT AT KHAMMAM & REACTOR AT GAZUWAKA)	dated 17.3.2008	31.3.2001	17041.21	1.00	33.3376	1.5576	270.01
2	CTP I	135/2004 order dated 17.03.2008	-do-	13217.50	1.00	99.59%	1.59%	210.16
3	AUTO T/F AT HYDERABAD S/S	129/2004 order dated.17.3.2008	-do-	355.07	1.00	99.59%	1.59%	5.65
4	CUDDAPAH REACTOR	-do-	-do-	339.03	1.00	99.59%	1.59%	5.39
5	SPECIAL ENERGY METERS	132/2004 order dated.31.10.2005	-do-	263.03	1.00	99.59%	1.59%	4.18
6	RAMGUNDUM- HYDERABAD	137/2004 Order dt.16.4.2008	-do-	1045.45	1.00	99.59%	1.59%	16.62
7	ICT-III AT NAGARJUNASAGAR	133/2004 order dated 16.4.2008 and order dated 1.7.2009 in Pet. No. 47/2009	-do-	355.80	1.00	99.59%	1.59%	5.66
8	NLC I	134/2004 order dated.24. 1.2008	-do-	3997.08	1.00	99.59%	1.59%	63.55
9	NLC II	131/2004 Order dated 24. 1.2008	-do-	20203.50	1.00	99.59%	1.59%	321.24
10	KAIGA -SIRSI	136/2004 Order dated 16.4.2008	-do-	2492.66	1.00	99.59%	1.59%	39.63
11	NEYVELI- BAHOOR	6/2005 Order dated.29.4.2008	1.7.2001	462.53	1.00	99.59%	1.59%	7.35
12	LILO of One Ckt. of NEYVELI- TRICHY	36/2005 Order dated.17.1.2006	1.2.2002	165.67	1.00	99.59%	1.59%	2.63
13	LILO of 400 KV Cuddapah- Bangalore line at Kolar & 400 KV KOLAR- Madras transmission line	84/2005 order dated 9.5.2006	1.12.2002	2374.81	1.00	99.59%	1.59%	37.76
14	400 KV HOSUR-SALEM transmission line, Auto Transformer-I at Hossur	-do-	1.12.2002	1535.51	1.00	99.59%	1.59%	24.41
15	315 MVA AUTO TRANSFORMER-II AT HOSSUR	-do-	1.2.2003	144.70	1.00	99.59%	1.59%	2.30
16	500 MVA Auto transformer & 400 KV D/C Kolar-Hoody line	-do-	1.2.2003	1482.30	1.00	99.59%	1.59%	23.57
17	VIJAYAWADA-NELLORE SRIPERUMBDUR	48/2005 order dt.14.1.2006 and order dated 20.7.2009 Pet. No. 43/2009	1.3.2003	5786.52	1.00	99.59%	1.59%	92.01
18	400 KV D/C Kolar-Hosur Transmission Line	127/2005 order dated 9.5.2006 & revised order dated 26. 4.2007	1.4.2003	1300.16	1.00	99.59%	1.59%	20.67
19	400 KV S/C Salem- Udumalpet Transmission Line	-do-	1.6.2003	1494.62	1.00	99.59%	1.59%	23.76
20	Additional Bays at Kolar and Hosur	63/2008 order dated 1.9.2008	1.9.2003	106.57	1.00	99.59%	1.59%	1.69
21	Hiryur S/S including 315 MVA Auto Transformer and LILO of Davangere-Hoody	-do-	1.2.2004	1202.95	1.00	99.59%	1.59%	19.13
22	Khammam-Nagarjunasagar	113/2008 Order dated 3.2.2009	1.3.2004	927.11	1.00	99.59%	1.59%	14.74
23	400 KV D/C Ramagundam- Hyderabad Transmission Line (Ramagundam-III)	21/2006 Order dated 22.11.2006 & 113/2008 dated 3-2-2009	1.11.2004	1902.74	1.00	99.59%	1.59%	30.25

24	40%FSC on Gooty- Neelmangla 400 KV S/C line & Nagarjunasagar- Cuddapah	129/2006 order dated 23.3.2007	1.11.2004	944.73	1.00	99.59%	1.59%	15.02
25	400 KV D/C Viijaywada- Gazuwaka Transmission Line	40/2008 order dated 28.8.2008	1.3.2005	6618.67	1.00	99.59%	1.59%	105.24
26	Hyderabad-Kurnool- Gooty	113/2008 order dated 3.2.2009	1.3.2005	2000.72	1.00	99.59%	1.59%	31.81
27	40%FSC on Gooty- Neelmangla (Ckt- II)	49/2009 order dated 26. 6.2009	01.05.2005	439.69	1.00	99.59%	1.59%	6.99
28	Gooty- Neelmangala (Ramagundam-III)	113/2008 order dated 3.2.2009	01.05.2005	1671.56	1.00	99.59%	1.59%	26.58
29	400 kV Madurai- Thiruvanathpuram TL	45/2009 Order dt 17. 6.2009	01.08.2005	7131.02	1.00	99.59%	1.59%	113.38
30	Kaiga- Narendra TL	123/2007 Order dated 30-5-2008	01.11.2005	4482.68	1.00	99.59%	1.59%	71.27
31	Narendra- Sub station	123/2007 Order dated 30-5-2008	01.11.2005	1626.05	1.00	99.59%	1.59%	25.85
32	400 kV Nagarjunasagar- Raichur line & extn of Mehboobnagar S/S	23/2009 Order dated 13-5-2009	01.01.2006	323.56	1.00	99.59%	1.59%	5.14
33	400 kV Mysore- Neelamangala TL	51/2009 Order dated 25-6-2009	01.05.2006	3910.41	1.00	99.59%	1.59%	62.18
34	400 kV D/C Nellore- Sriperumbdur line at Almati	23/2009 Order dated 13-05- 2009	01.06.2006	2325.47	1.00	99.59%	1.59%	36.97
35	2nd 315 MVA ICT at Narendra S/S	123/2007 Order dated 30-05- 2008	01.09.2006	196.97	1.00	99.59%	1.59%	3.13
36	400 kV Neelmangala- Somanhalli TL	126/2008 Order dated 24-4-2009	01.01.2007	1344.35	1.00	99.59%	1.59%	21.38
37	Gooty- Raichur 400kV D/c TL (SR SS-	126/2008 Order dated 24-4-2009	01.05.2007	6063.73	0.92	99.59%	1.59%	88.38
38	Nellore Extension (SR SS- V)	125/2008 order dated 16-3- 2009	01.07.2007	279.78	0.75	99.59%	1.59%	3.34
39	Cuddapah Extension (SR SS-V)	do	01.08.2007	408.99	0.67	99.59%	1.59%	4.34
40	Kolar, Gooty & Somahally Extension (SR SS-V)	do	01.09.2007	1200.02	0.58	99.59%	1.59%	11.13
41	Gazuwaka Extension (SR SS-V)	do	01.10.2007	382.51	0.50	99.59%	1.59%	3.04
42	Munirabad Extension	do	01.11.2007	526.91	0.42	99.59%	1.59%	3.49
43	Khammam Extension	do	01.02.2008	377.49	0.17	99.59%	1.59%	1.00
44	50 MVAR Reactor at Narendra under Kaiga 3&4	Pet. No. 5/2009	01.01.2008	559.66	0.25	99.59%	1.59%	2.22
45	50 MVAR Reactor at Mysore and 400 kV D/c Narendra- Devangiri Line under Kaiga 3&4	Pet. No. 5/2009	01.02.2008	4830.28	0.17	99.59%	1.59%	12.80
	Sub Total-(i)			126341.77				1905.96
(ii)	INTRA REGIONAL HVDC SYSTEM							
Basic calcula	Availability for Incentive							95.00%
46	Talcher -Kolar HVDC Line(Pole I)	84/2005 Order dated .29.4.2008	1.12.2002	36833.18	1.00	92.26%	0.00%	0.00
47	HVDC Terminal station at Talcher & Kolar related to Pole II	127/2005 Order dated.29.4.2008	1.3.2003	13441.35	1.00	92.26%	0.00%	0.00
48	Upgradation of Capacity of Talcher -II	131/2008 Order dated.30.4.2009	01.08.2007	2338.98	0.67	92.26%	0.00%	0.00
	Sub Total-(ii)	dateu.50.4.2003		52613.51				0.00
(iii)	INTER REGIONAL AC SYSTEMS							
Basic calcula	Availability for Incentive							98.00%
49	RAMAGUNDUM- CHANDRAPUR I & II (SR- WR)(50%)	138/2004 order dated.14. 2.2008	Before 31.3.2001	1211.75	1.00	99.05%	1.05%	12.72

50	400 KV JEYPORE- GAZUWAKA Transmission Line (SR-ER) (50%)	70/2004 order dated. 9-4-2008	Before 31.3.2001	2366.10	1.00	99.78%	1.78%	42.12
51	50% equity for FSC at Jeypore S/S associated with 400 kV Jeypore -Gazuwaka D/c T/L	103/2007 order dated 19. 5.2008	1. 1.2007	351.52	1.00	99.78%	1.78%	6.26
				3929.37				61.10
(iv)	INTER REGIONAL HVDC System							
Basic calcula	Availability for Incentive							95.00%
52	HVDC Back to Back at Chandrapur (50%) Pole-I & II	137/2004 order dated 16.4.2008	Before 31.3.2001	3958.57	1.00	99.94%	4.94%	195.55
53	HVDC Back to Back station at GAZUWAKA (Pole-I) (50%)	70/2004 order dated. 9-4-2008	Before 31.3.2001	2480.65	1.00	99.66%	4.66%	115.60
54	HVDC Back to Back station at GAZUWAKA (Pole-II) (50%)	40/2008 order dated 28. 8.2008	1.3.2005	5094.41	1.00	99.66%	4.66%	237.40
	Sub Total- (iv)			11533.62				548.55
(v)	BI LATERAL SYSTEM (KSEB only)							
KAYA SYSTE	MKULAM TRANSMISSION EM							
Basic calcula								98.00%
55	KAYAMKULAM-EDMON from 01.04. 2007 to 31.08.2007	74/2004 Order dt.16.4.2008	Before 31.3.2001	1526.62	0.42	99.80%	1.80%	11.45
	KAYAMKULAM-EDMON from 01.09.2007 to 31.03.2008	53/2007 Order dated 17.06.2008		886.63	0.58	99.80%	1.80%	9.31
56	KAYAMKULAM-PALLOM from 01.04. 2007 to 31.08.2007	74/2004 Order dated 16.4.2008	-do-	1429.31	0.42	99.80%	1.80%	10.72
	KAYAMKULAM-PALLOM from 01.09. 2007 to 31.03.2008	53/2007 Order dated 17.06.2008		889.76	0.58	99.80%	1.80%	9.34
	Sub Total(v)			4732.32				40.82
	TOTAL			199150.59			_	2556.43